

t  
SLP(C)No. 21656-21667 OF 2003

ITEM No.29 and 47

Court No. 1

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21656-21667/2003

(From the judgement and order dated 26/06/2003 in LAA 46, 959, 48,  
775, 971, 958, 590, 292, 836, 372, 991, 972 of 2002 of The HIGH  
COURT OF KERALA AT ERNAKULAM)

KALIKUTTY & ORS.

Petitioner (s)

VERSUS

KOCHI INTERNATIONAL AIRPORT SOCIETY &ANR

Respondent (s)

(With appln(s). for urging addl. grounds)

With  
SLP(C)...CC 10248/2003  
(With c/delay in filing SLP)

SLP(C)...CC 10310/2003  
(With c/delay in filing SLP)

SLP(C)...CC 10311/2003  
(With c/delay in filing SLP)

SLP(C)No.22439/2003

SLP(C)No.22451/2003

SLP(C)No.22460-22461/2003

SLP(C)No.22518/2003

Date : 28/11/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Ms. Malini Poduval,Adv.

For Respondent (s)

-2-

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice.

Tag with S.L.P.(C) No. 15977 of 2003.

[ Alka Dudeja ] [ Janki Bhatia ]  
Court Master Court Master